

<b>Gran Electronics Private Limited</b>				
<b>Secured Financial Creditors</b>				
<b>(other than financial creditors belonging to any class of creditors)</b>				
<b>Sr. No.</b>	<b>Name of Creditors</b>	<b>Claim received</b>	<b>Claim admitted</b>	<b>Remarks, if any</b>
1	IFCI Limited	191,09,39,984.00	191,09,39,984.00	The said claim has not been admitted since the claim has been filed and admitted by the RP of another CD wherein a Corporate Guarantee was given against the said claim. Hence, the same is not admitted at this stage due to duplicity of claim. (Reference: Dr. Vishnu Kumar Agarwal Vs M/s. Piramal Enterprises Ltd.)
	<b>Total</b>	<b>191,09,39,984.00</b>	<b>191,09,39,984.00</b>	